## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri RatakondaMurali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
СР	-	For hearing	252(3)	Offshore Holdings Pvt. Ltd. Vs ROC
No.190/BB/201				
7				

NAME (IN CAPITAL) SL.

**SIGNATURE** 

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SATHYANARAYANA Offshare Holdings
Put. ttd. K. X. hathyll
9600698482 22 DEVIKA

ORDER

PCS for Petitioner Company is present. Heard PCS. She has filed synopsis. List it for orders on 16/02/2018.

Member (T)

Member (J)